

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 261 OF 2019 &
IA NO. 672 OF 2019

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

East North Inter Connection Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Sighal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-2

Mr. Dinesh Singh
Mr. Gaurav Gupta (Rep.) for R-12/DTL

ORDER

Finally, reply of Respondent No.1, if any, shall be filed within two weeks.

Rejoinder to the reply of Respondent No.2, if any, shall be filed within two weeks.

List the matter on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson